

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:683
ANSWERED ON:22.10.2008
COMPENSATORY AFFORESTATION FUND
Verma Shri Ravi Prakash

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether the Government has requested the State Governments to prepare action plans for a period of five years to utilize funds remitted by State Governments in the Compensatory Afforestation Fund (CAF);
- (b) if so, the names of the States who have submitted action plan for utilization of the funds remitted to CAF during the year 2007-08;
- (c) the funds remitted by State Governments to this Fund, State-wise including Uttar Pradesh;
- (d) the number of proposals pending with the Union Government for utilization of the funds; and
- (e) the action taken by the Union Government thereon?

Answer

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS(SHRI S. REGUPATHY)

- (a) No, Sir. However, there is a provision in the Order No. S.O. 525 (E) dated 23rd April, 2004 issued by the Ministry of Environment and Forests, Government of India constituting the Compensatory Afforestation Fund Management and Planning Authority (CAMPA) for preparation of such Action Plan.
- (b) A list of the States who have submitted Action Plan for utilization of the funds remitted to Compensatory Afforestation Fund (CAF) during the year 2007-08 is given in Annexure-I.
- (c) A list indicating funds remitted by State Governments/Union Territories to Ad-hoc Compensatory Afforestation Fund Management and Planning Authority (CAMPA) is given in Annexure-II.
- (d) 22 proposals submitted by the States/Union Territories are pending with the Government as the Ad-hoc Compensatory Afforestation Fund Management and Planning Authority (CAMPA) has not been authorized to release the money so far.
- (e) Consequent on passing of the "The Compensatory Afforestation Fund Bill, 2008", for creation of Compensatory Afforestation Fund along with operationalisation of Compensatory Afforestation Fund Management and Planning Authority (CAMPA), the money will be released to the States/Union Territories in phases.